

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 101/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company		Krishna Gopal Jana & Anr. -Versus- KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUNAR RAY, FCS RESPONDENTS

Myant,
27/10/17

1) Mr Jishnu Chowdhury, Adv
2) Ms Swapna Choudhury, Adv
3) Mr Siddhanta Sharma, Adv
4) Ms Namrata Bose, Adv

} For Petitioners

27/10/17


ORDER


The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 01-12-2017 for argument.

Both the parties are directed to file their respective notes of arguments within 15 days, with copies to the opposite parties.


(Jinan K.R.)
Member(J)


(Vijai Pratap Singh)
Member(J)